Instructions have been issued by the Ministry recently emphasising the need for our Missions abroad to take steps so that they are easily approachable by our people and to win their confidence.

Denial of visas to families of Indian immigrants

3087. SHRI RAJKESHAR SINGH: Will the Minister of FX71 RNA1 AFF A-IRS be pleased to state:

- (a) whether wives and children of Indian immigrants are being denied entry in Britain; and
- (b) if so, whether Government have taken up the matter with the Government of United Kingdom, and if so, the results thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI S. KUNDU) : (a) No, Sir. There are, however, delays in the screening of applications by the British authorities in some cases.

(b) Yes, Sir. The British authorities have assured the Government that though the number of applications for entry is large, they are doing their best to expedite the scrutiny of applications and issue of entry permits.

Passport Regulations

3088. SHRI D. D. DESAI: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether, passport regulations were made more stringent recently after the new rules came into force on August 15. 1977; and
 - (b) if so, reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI S. KUNDU): (a) No, Sir.

(b) Does not arise.

Representation from Paradoep Shramili-Congress re. verification of Membership of Union

3089. SHRI SARAT KAR: Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state:

- (a) whether the Ministry have received a representation from Paradeep Shramik Congress requesting for fresh verification of members list of trade unions by rejecting the earlier verification made during emergency; and
- (b) if so, whether Government propose to order fresh verification of membershipbefore recommending for labour representative to the Paradeep Port Trust?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI'RAVINDRA VARMA): (a) Yes, Sir.

(b) Verification of membership of unions of port and dock workers functioning in the major ports including Paradip Port as on 31-12-76 has already been ordered.

Visit of USSR Team to Andhara Pradesh and Orissa

3090. SHRI K. SURYANARAYANA: Will the Minister of STEEL AND MINES be pleased to state:

- (a) whether a team of technicians from U.S.S.R. has visited recently Andhra Pradesh and Orissa States, the places where bauxite is available to establish one or two aluminium plants in the country; and
- (b) if so, the places they have visited and the report submitted by the said teams and the action taken by the Government of India thereon?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI KARIA MUNDA): (a) Yes, Sir.

(b) The Soviet Team visited bauxite deposit areas at Sapparla, Jarela and Galikonda in Andhra Pradesh and Pottangi and Panchpatmali in Orissa. The Team also visited the Vizag Port, Calutta, Ranchi and Delhi. No report has been submitted by the Soviet Team.

At the end of the visit, a protocol hasbeen signed between Bharat Aluminium Co. and the Soviet Team. The Soviet side has expressed their readiness to assist Bharat Aluminium Company in preparetion of a Feasibility Report for an Alumina plant based on bauxite deposits in Andhra Pradesh, to be set up on "compensation" basis. The Soviet side will-send their proposals in regard to the study-shortly.